

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) to (c) The raw cotton monopoly procurement scheme in Maharashtra is valid upto 30th June, 1986. The Government of Maharashtra have sought extension of the said scheme beyond 30th June, 1986. The Government of India have constituted a committee to go into the question of further extension of the said scheme in Maharashtra and other related matters. The report of the Committee has not yet been made available to the Government.

Export of Marine Products

1734. **SHRI MULLAPPALLY RAMACHANDRAN :** Will the Minister of COMMERCE be pleased to state:

(a) the total volume and total value of marine products exported from India during 1984 and 1985;

(b) which is the State that contributed highest to marine export; and

(c) what was the corresponding volume and value of export from that State ?

THE MINISTER OF COMMERCE AND FOOD AND CIVIL SUPPLIES (SHRI P. SHIV SHANKER) : (a) Exports of marine products from India during 1984 and 1985 were provisionally as follows:

	1984-85	1985-86 (April to Dec., 1985)
Quantity (tonnes)	86187	57113
Value (Rs. Crores)	384.29	275.18

(b) Kerala State accounted for the highest marine products export.

(c) The volume and value of exports of marine products from Kerala provisionally were :—

	1984-85	1985-86 (April to Dec. 1985)
Quantity (in tonnes)	31570	20899
Value (Rs. Crores)	148.14	94.45

Upgradation of Food Craft Institute into Diploma Awarding Institute

1735. **SHRI T. BASHEER :** Will the Minister of PARLIAMENTARY AFFAIRS AND TOURISM be pleased to state :

(a) whether it is a fact that Government have upgraded some Food Craft Institute in the country into Diploma awarding institutes ;

(b) whether it is a fact that Government of Kerala has already requested the Union Government to upgrade the Food Craft Institute, Kalamassery, and

(c) if so, the decision in this matter ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H.K.L. BHAGAT) : (a) Yes, Sir. It was decided to upgrade six Foodcraft Institutes to diploma awarding Institutes during the 6th Plan period.

(b) Yes, Sir.

(c) Keeping in view the financial and technical constraints, it has not been possible to upgrade the Foodcraft Institute, Kalamassery to diploma level.

Simplification of procedure for Clearance of Unaccompanied Baggage

1736. **DR. B. L. SHAILESH :** Will the Minister of FINANCE be pleased to state :

(a) whether he is aware that the existing procedure for the clearance of unaccompanied baggage particularly in Delhi is very cumbersome and one has to go from pillar to post to get delivery of the baggage from the Customs Godown in the CWC premises at Gurgaon Road, New Delhi and spend lot of money on transport etc.; and

(b) if so, the steps Government propose to take to simplify and expedite the unaccompanied baggage clearance operations ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) Un-accompanied Baggage is transferred from the Airport to the Godown of the Central Warehousing Corporation, who act as custodian of such baggage. Eo.

clearance of unaccompanied baggage, the passengers have to obtain a delivery order from the concerned Airlines and produce it to the custodian, who then present the baggage to be examined and assessed to duty by Customs.

The system of customs clearance has been streamlined. Examination of goods, calculation of duty and preparation of duty receipt is now done by the same officer. A single window system for registration of documents and clearance is in force. Supervisory officers also remain present to avoid any delay or hardship. Individual cases or complaints of difficulties experienced by passengers or delays in clearance are looked into for appropriate remedial action.

Setting up of a High-level Tribunal to settle Excise Cases

1737. SHRI K. PRADHANI :
SHRI P.M. SAYEED :
SHRI KAMAL NATH :
SHRI SANT KUMAR
MANDAL :

Will the Minister of FINANCE be pleased to state :

(a) whether a high-level tribunal is likely to be set up by Government early in the next financial year to settle excise and customs classification and valuation cases ;

(b) if so, the modalities of the proposed Tribunal and how far it will be an improvement over the existing Central Excise and Customs Tribunals;

(c) whether Government will in the interest of timely collection of revenue and to prevent the trade in dodging payment of duties by resorting to courts for stay of the proceedings, consider the desirability of debarring the jurisdiction of the courts to entertain such pleas; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) A proposal to set up a high powered Customs and Excise Revenue (Appellate) Tribunal under Article 323B of the Constitution for settlement of customs and central

excise matters, including classification and valuation cases, is under consideration;

(b) Detailed proposals are being worked out in consultation with the Ministry of Law;

(c) Yes.

(d) Question does not arise in view of reply to part (c).

Betel Leaves Exports to Pakistan

1738. SHRI HANNAN MOLLAH ; Will the Minister of COMMERCE be pleased to state the quantity (in mts.) and value (in Rs. lakhs) of betel leaves exported to Pakistan during the last three years (1982-85) ?

THE MINISTER OF COMMERCE AND FOOD AND CIVIL SUPPLIES (SHRI P. SHIV SHANKER) : Country-wise export data for betel leaves are available upto 1982-83. Exports of betel leaves to Pakistan during the year 1982-83 were 4748 kgs valued at Rs. 56174.

Increase in Allocation of Wheat to Orissa

1739. SHRIMATI JAYANTI PATNAIK: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether wheat is being supplied to different States from the Central pool;

(b) if so, the total tonnes of wheat demanded by the Government of Orissa in 1984-85 and 1985-86;

(c) the total tonnes of wheat allocated to Orissa under different schemes in those years; and

(d) whether Government propose to increase the allocation of wheat to various States including Orissa in view of the satisfactory stock position of wheat in the Central pool ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI A.K. PANJA) : (a) Yes Sir,

(b) The quantities of wheat demanded by the Government of Orissa for public distribution system and roller flour mills in the State were about 5.69 lakh tonnes during 1984-85, and 7.19 lakh tonnes in 1985-86,